

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated, Shillong the 7th December, 2017.

No. LJ(A) 77/2000/Pt.I/13 –For the purpose of the Rules for the Administration of Justice and Police in the Garo Hills District, 1937 read with paragraph 5 of the Sixth Schedule of the Constitution, the Governor of Meghalaya, with the approval of the Hon'ble High Court of Meghalaya, is pleased to appoint Shri F.S. Sangma, Chief Judicial Magistrate, Williamnagar as the Assistant to Deputy Commissioner, East Garo Hills District and further under rule 16 of the aforesaid rules, invest him with the powers of the Judicial Magistrate of the First Class as defined in the Code of Criminal Procedure, 1973 within the East Garo Hills District with immediate effect.

This supersedes all earlier notification issued under aforesaid provisions within East Garo Hills District.

(S.K. Sangma)

Under Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ(A) 77/2000/Pt.I/13-A

Dated, Shillong the 7th December, 2017.

Copy to :-

1. P.S. to Minister, Law for information of Hon'ble Minister.
2. The Advocate General, Meghalaya.
3. The Additional Advocate General, Meghalaya.
4. The Registrar General, High Court of Meghalaya, Shillong. This has reference to his letter No. HCM.II/184/2015-Estt./4114, dt. 13.11.2017.
5. The Accountant General (A&E), Meghalaya, Shillong.
6. District & Sessions Judge, East Garo Hills District, Williamnagar.
7. Shri F.S. Sangma, Chief Judicial Magistrate and Assistant District & Sessions Judge, Williamnagar.
8. The Deputy Commissioner, East Garo Hills District, Williamnagar for favour of information and necessary action.
9. The Director General of Police, Meghalaya, Shillong.
10. The Superintendent of Police, East Garo Hills District, Williamnagar.
11. Government Pleader/Public Prosecutor, East Garo Hills District, Williamnagar.
12. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
13. Treasury Officer, Williamnagar.
14. Home (Police) Department.
15. Presidents, All Bar Associations, Shillong/ Jowai/ Tura.
16. Personnel (A) Department.
17. Law (B) Department.
18. Personal file of the officer.
19. DEO, Law Department.
20. Guard file.

By Order etc.,

Sangma

Under Secretary to the Government of Meghalaya,
Law Department.
